

Pashupati Enterprises and Another

Vs

Jagat Bandhu Mukherjee and Others

Civil Appeal No. 9225 of 1996

(N. P. Singh, S. Saghir Ahmed JJ)

15.07.1996

ORDER

1. Delay condoned.

2. Leave granted.

3. This appeal has been filed against the judgment dated 2-7-1993 passed by the Calcutta High Court in OA No. 518 of 1988. It is allowed in terms of the judgment in CA No. 821 of 1994 delivered today.